

**DIVISION BENCH**

**ITEM NO.113**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.164/2022, IA No.352/2023, Cont. Appl. No.05/2023, IA No.175/2024  
IN CP (IB) No. 355/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 1<sup>st</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S BHAVESH TEXO FAB PVT LTD V/S SHIVALIK COTSYN PVT LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Vipin Kumar Kushwaha, Adv. : *For the Operational Creditor*

Sh. Anuj Kumar alongwith : *For the Corporate Debtor*

Sh. Srijan Mehrotra, Adv.

Sh. Vipin Kr. Kushwaha, Adv. for : *For the Applicant in IA No.352/2023,*  
Sh. Udai Chandani, Adv. : *Cont. Appl. No. 05/2023, IA No.175/2024*

**ORDER**

- 1.** Ld. Counsel, Sh. Vipin Kumar Kushwaha representing the RP states that the Ld. Arguing Counsel, Sh. Udai Chandani is not available today, and therefore he seeks a short adjournment.
- 2.** Let the matter be adjourned for further hearing on 10<sup>th</sup> May, 2024.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

***1<sup>st</sup> May, 2024***

*Avaneesh Kumar Singh*  
*(Stenographer)*